

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 35242/2013

ATUL KUMAR GUPTA & ANR

Petitioner(s)

VERSUS

AMIT MOHAN MITTAL & ANR

Respondent(s)

Date : 31/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr Amit Wadhwa, Adv.
Dr. Vinod Kumar Tewari ,Adv.

For Respondent(s)

Mr Anjani Kumar Singh, Adv.
Mr. Samir Ali Khan ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Petitioner to take fresh steps for effecting service
upon respondent No. 2. Two weeks time is granted for the
same. Office to issue notice.

List again on 3.11.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.08.02
10:23:23 IST
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